F. No. J-11015/1/2023-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated the 10<sup>th</sup> February, 2023

## ORDER

With reference to this Department's Order No. J-11017/1/2018-Judicial dated 16.03.2020, the President is pleased to extend the term of Shri Bashir Ahmad Mir, Advocate as Standing Government Counsel for District & Subordinate Courts, Srinagar (UT of J&K), as shown in the table below, for a further term of three years with effect from 16<sup>th</sup> June, 2022 or until further orders, whichever is earlier:-

## District & Subordinate Courts, Srinagar (UT of J&K)

## **Standing Government Counsel**

Name of Advocate	Contact details	Enrolment No.
Shri Bashir Ahmad Mir	Batagund, Tral District, Pulwama, Jammu & Kashmir Mob: 7006762192, 9906930031 Email: mirb03006@gmail.com	JK/1191/1999

- 2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(I)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions upon panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading "Circulars pertaining to litigations".
- Hindi version of this order will follow.

(Vijay Kumar Sharma) Joint Secretary & Legal Adviser

## Copy to:-

- 1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS&LA (SA).
- 3. Shri Tahir Majid Shamsi, Dy.SGI, J&K High Court at Srinagar.
- 4. Shri Vishal Sharma, Dy.SGI, J & K High Court at Jammu.
- 5. Shri Bashir Ahmad Mir, SGC.
- 6. The Cash (LA) Section, for the payment of retainership fee to above SGC with effect from 16.06.2022.
- 7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi
- 8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
- 10. Guard File/Judicial Section with 5 spare copies

(Lakka Muneswara Rao) Section Officer (Judicial) Tel. 011-23384945

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